

ORIGINAL IN HINDI

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.229
TO BE ANSWERED ON 21ST JULY 2023

ALLOCATION OF PUBLIC DISTRIBUTION SYSTEM SHOPS TO TRIBALS

229 # SHRI ADITYA PRASAD:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether shops are reserved for allocation to tribals under the Public Distribution System of National Food Security Program (NFSP) in tribal-dominated States like Jharkhand;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a), (b)&(c): The State Government of Jharkhand has informed that as per their Targeted Public Distribution (Control) Order 2022 there is no reservation for tribals in the allocation of shops under Public Distribution System of National Food Security program in the State.
